

**Medical Aid to Central Government Employees**

**343. Shri Bagri:**  
**Shri Yashpal Singh:**  
**Shri Ram Sewak Yadav:**

Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the treatment to the Central Government Employees in various hospitals of Delhi is given on the basis of their pay;

(b) if so, the reasons for making such a disparity among the Government employees; and

(c) the steps taken to remove this inequality among the Government employees?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) to (c). In so far as Delhi is concerned Central Government servants are governed by the Central Government Health Scheme in the matter of medical attendance and treatment. They are treated in the Willingdon and Safdarjang Hospitals. The former hospital provides hospital beds under three categories namely Nursing Home, Special Ward and General Ward. Government employees whose total emoluments are Rs. 501 and above p.m. are entitled to admission to the Nursing home; those whose emoluments are Rs. 251 to Rs. 500 p.m. are admitted to Special Wards and the rest in general wards.

There is no classification in the Safdarjang Hospital.

Further, employees drawing Rs. 1200 and over are entitled to have direct consultation with specialists.

In the matter of actual treatment and disbursing of medicines and drugs, there is no difference and all are treated alike.

**Family Planning**

**344. Shri Bagri:**  
**Shri Yashpal Singh:**  
**Shri Ram Sewak Yadav:**

Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that a Bombay Doctor has recently evolved a new procedure for sterilization of the female; and

(b) if so, whether Government have considered the desirability of popularising this procedure for family planning on mass scale?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) No. Only some exploratory work is being done on rabbits and monkeys.

(b) The question does not arise.

**Private Medical Practitioners' Association of India**

**345. Shri Bagri:**  
**Shri Yashpal Singh:**  
**Shri Ram Sewak Yadav:**

Will the Minister of Health and Family Planning be pleased to refer to the reply given to Unstarred Question No. 4091 on the 1st September, 1966 and state:

(a) whether Government have since taken any decision on the representation of the Private Medical Practitioners' Association of India; and

(b) if not, when a final decision is likely to be taken in the matter?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) and (b). The matter is still under consideration. It is not possible to indicate at this stage as to when it would be finalised.

**Rajasthan Canal**

**346. Shri Karnj Singhji:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is proposed to abridge the 1963 Master Plan of the Rajasthan Canal; and